62

towards strengthening the technical wing of the Dte.GHS in this regard.

- 4. Studies have revealed that dental diseases have been increasing both in prevalence and severity over the last few decades. There is, therefore, an urgent need to prevent the rising dental diseases in India. The method used for primary prevention of dental diseases aims at achieving primary prevention of periodontal diseases and oral cancers.
- 5. The Council, therefore, resolves that preventive and promotive Oral Health Services be introduced from the village level onwards and accordingly a pilot project on Oral Health Care may be launched by the Ministry of Health and Family Welfare during 1995-96 in five districts, one each in five States.
- 6. The council further resolves that legislative measures be adopted to ensure a statutory warning on the wrappers and advertisement of sweets, chocolate and other retentive sugar eatable 'TOO MUCH EATING SWEETS MAY LEAD TO DECAY OF TOOTH'. Similar measures are also called for tobacco and Pan Masala related products.
- 7. The Council recommends that a National Training Centre be established or the existing centres be strengthened for training of various categories of Oral Health Care Personnel.
- 8. The Council also resolves that all district Hospitals and Community Health Centres have dental clinics. All Dental Colleges should have course on Dental Hygienists and Dental Technicians.
- 9. The Council further resolves that the Pilot Project may be extended to all the States at the rate of one District in every State.
- 10. The Council also resolves that there is an urgent need to have a National Institute for Dental Research to guide oral health research appropriate to the needs of the country.
- (d) A Pilot Project on Oral Health Care Programme has been initiated in the five Districts one each from the States of Himachal Pradesh, Haryana, Punjab, Rajasthan and Delhi during current financial year.
- (e) Public and private institutions will be actively involved and strengthened for the training of the personnel engaged in the programme.

#### **Heart Transplants**

- \*260. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether inspite of the expertise and formulation of the Transplantation of Human Organ Act, 1994 there has not been any substantial increase in the number of heart transplants in the country;

- (b) if so, the number of transplants undertaken since inception of the Act; and
  - (c) the reasons for not achieving success thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE ( SHRI A.R. ANTULAY) : (a) to (c) The main objective of the Transplanation of Human Organs Act, 1994 is to regulate the removal, storage and transplantation of human organs for therepeutic purposes and for the prevention of commercial dealings in human organs and for matters connected therewith or incidental thereto. The said Act came into force with effect from 04th February, 1995 only in the States of Goa, Himachal Pradesh and Maharashtra and all the Union Territories. From amongst the remaining States which were urged to adopt the said Act, the States of Karnataka, Tamil Nadu, Kerala and West Bengal only have so for adopted the same. Andhra Pradesh have enacted the A.P. Transplatation of Human Organs Act, 1995 on similar lines. All the other remaining States continue to be repeatedly urged to adopt this Act. Statistical data of such heart transplants/operations is not maintained in this Ministry.

[Translation]

#### **Tobacco Cultivation**

2355. SHRIMATI BHAVNA CHIKHLIA: Will the minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to bring more land under tobacco cultivation in the country particularly in backward and tribal areas of Gujarat State;
  - (b) if so, the details thereof, State-wise
- (c) whether suitable land for the purpose has been identified; and
- (d) if so, the steps taken or proposed to be taken by the Government to start cultivation of this cash crops in above areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d). At present the Government do not propose to bring more land under tobacco cultivation including the state of Gujarat. Only some experimental trials have been conducted in the States of Orissa, Andhra Pradesh, Madhya Pradesh and Karnataka to identify suitable area for meeting future demand, if any.

(English)

# Hindi Stenography Books

- 2356. PROF. PREM DHUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the books of Hindi Stenography published with the grants provided by the Government have not been considered for new course of Hindi

Stenography as introduced by the Central Board of Secondary Education :

- (b) if so, the reasons therefor; and
- (c) the steps proposed to be taken by the Government to include these books for new course so that these can be utilised in new course?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) Under the Centrally Sponsored scheme of Vocationalisation of Secondary Education, CBSE and each State is free to develop or adopt textbooks for the Vocational Course.

(b) and (c) Does not arise.

(Translation)

## **Hindi University**

- 2357. PROF. RASA SINGH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the objective of the proposal of setting up of Hindi University at Wardha:
- (b) the time by which the proposed University would be set up; and
  - (c) the amount earmarked for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The main objective of the proposal of setting up of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya at Wardha is promotion and development of Hindi language and literature, through teaching and research, with a view to enabling Hindi to achieve greater functional efficiency and recognition as a major international language.

- (b) A Bill to establish and incorporate the proposed University has already been introduced in the Rajya Sabha.
- (c) The non-recurring expenditure on the establishment of the University is estimated at Rs. 30 crores during the Eighth and Ninth Plan periods. The estimated recurring expenditure would be Rs. 10 crores per annum after the University becomes functional.

[English]

# **Assistance to Consumer Co-operative Institutions**

- 2358. SHRI SURENDRA PAL PATHAK: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether the Government have any proposal to provide financial assistance to consumer co-operative institutions for distribution of essential commodities in rural and urban areas;

- (b) if so, the details thereof;
- (c) whether a National Conference of Consumer Cooperative Institutions recently held in Delhi;

Written Answers

- (d) if so, the outcome thereof; and
- (e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA): (a) No, Sir.

- (b) Does not arise.
- (c) Yes, Sir.
- (d) and (e) A National Conference of Consumer Cooperatives was held in New Delhi on 17th and 18th November, 1995. Various suggestions and recommendations for improving the functioning of the Consumer Co-operatives in the country were discussed in this conference. It is the policy of the Central Government to encourage the growth of the consumer co-operative movement in the country.

### **Sports Federations**

- 2359. SHRI RAJNATH SONKAR SHASTRI: Will the Miniser of HUMAN RESOURCES DEVELOPMENT be pleased to state:
- (a) the source of income of the sports federations and associations in the country;
- (b) whether some of the State Governments/Union Territories oblige these federations and associations by giving advertisements in the brochures brought out by these federations and associations;
  - (c) if so, the justification for the same; and
- (d) the safeguards that have been taken by the Government to ensure that these federations and associations do not become source of income to the presidents/chairpersons?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) The sources are grant from Government, assistance by sponsors, affiliation fee payable by the affiliated Units and fees for conducting various competitions from the organisers etc.

- (b) Yes, Sir.
- (c) Since the sources of income of the federations and associations are limited, the advertisements of the State Governments and UTs augment their resources.
- (d) Whenever the Federations/Associations receive financial assistance from Government of India, they are